

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-222
165/213/ND/2018

IN THE MATTER OF:

Mr. Nitin Bansal and Anr
Vs.
M/s. Arjun Sharma & Ors.

....APPLICANT

...RESPONDENT

SECTION

U/s 213

Order delivered on 27.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE
MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Mr. Dhruvaji Saikia, Advocate.

ORDER

Counsel for both the sides are present. Pleadings are already completed for final submissions.

List on 27.03.2020.

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)